

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Tax Appeal No. 9 of 2016

K Prabhakar Rao Appellant

Versus

Assistant Commissioner of Income Tax, Jamshedpur & Anr.

... .. Respondents

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Suraj Verma, Advocate
For the Respondents : Mr. Rahul Lamba, Advocate

Oral Order

09/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)